

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 1219/2024

IN THE MATTER OF:

News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli” appearing in The Hindu dated 18.09.2024

VERSUS

Bruhat Bengaluru Mahanagara Palike

...RESPONDENT

MEMO OF PARTIES (amended as per order dated 24.03.2026)

News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli” appearing in The Hindu dated 18.09.2024

VERSUS

1. **Bruhat Bengaluru Mahanagara Palike (BBMP)**
Through its Chief Commissioner
N.R Square, Bengaluru, Karnataka - 560002
Email: comm@bbmp.gov.in Respondent no.1
2. **Karnataka State Pollution Control Board (KSPCB)**
Through its Member Secretary,
Parisara Bhavana, No. 49, Church Street, Bengaluru - 560001
Email: ms@kspcb.gov.in Respondent no.2
3. **Central Pollution Control Board (CPCB)**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mascb.cpcb@nic.in Respondent no.3
4. **Karnataka Biodiversity Authority**
Through its Chairman
Ground Floor, Vanavikas, 18th Cross,
Malleshwaram, Bengaluru- 560003
Email: kbb-ka@nic.in Respondent no.4
5. **Karnataka Wetland Authority**
Through its Joint Secretary
Department of Forest, Ecology and Environment,
M.S. Building, Dr. Ambedkar Veedhi, Bengaluru-560001
Email: sujit.baju@gov.in / pccfwl@gmail.com Respondent no.5
6. **Deputy Commissioner, Bengaluru Urban District**
Kempegowda Road, Behind Kandaya Bhavana,
Bengaluru Urban District, Bengaluru- 560009
Email: dcurban@nic.in Respondent no.6